NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CH	ENNAI
ATTEMPANCE CONT 018 221 019 1 0 0 1 12/12/2017 AT 10 20 AM	
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM	

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/207/CAA/2017

NAME OF THE TRANSFEROR 1

: I GEFI SOFTWARE INDIA PVT LTD

NAME OF THE TRANSFEROR 2

: FINANCIAL OBJECTS SOFTWARE (IND) P LTD

NAME OF THE TRANSFEREE

: TEMENOS INDIA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NAVEEN KINDS MURTHE

Cur'no Hay knuys

Country Lor Applicant

Combs

<u>ORDER</u>

Heard. Reserved for order.

MEMBER (JUDICIAL)

ghk